

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nexus Electro Steel Limited Date of Commencement of Liquidation: 09-09-2022; List of Stakeholders as on Date: 14-06-2023; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digit of registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	1	3785876	1	3785876	0	0	0	NA
3	Secured financial creditors	2	1364858968	1	1364858968	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	22	32362253	22	29760374	0	2601879	0	Annexure 5
6	Operational creditors (Employees)	12	16223639	12	12069348	0	4154291	0	Annexure 6
7	Operational creditors (Government Dues)	13	1890322034	6	37501414	0	1838186408	14634212	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	554073580	21	256175294	0	297898286		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		71	3861626350	63	1704151274	0	2142840864	14634212	